

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5718

ANSWERED ON:30.04.2010

ILLEGAL TRADING OF HUMAN ORGANS

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there has been a spurt in the illegal trade of human organs in the country;
- (b) if so, the details thereof for the last three years and the current year, State-wise;
- (c) the total number of persons found guilty in this regard in the country;
- (d) the action taken by the Government against the persons found guilty; and
- (e) the remedial steps taken by the Government in the matter?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): Some incidents of alleged illegal transplant of kidneys have come to the notice of Government of India.
- (b) to (d): The details of cases of illegal Kidney and other Organ transplantations in various Government/Private Hospitals reported and action taken as received from various states/ Union territories is annexed.
- (e): To make the penal provisions under the Act more stringent to deter illegal transplantation activities. Ministry of Health & Family Welfare has already introduced the Transplantation of Human Organ (Amendment) Bill, 2009 in Lok Sabha on 18-12-2010.